

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA ::  
HYDERABAD**

\*\*\*\*\*

Sub: High Court for the State of Telangana – email letter received from the Member (Human Resources), eCommittee, Supreme Court of India, New Delhi –Awareness Webinar Programme for Advocates in Regional language at District level to be conducted by the Master Trainers on the topic “eFiling and eCourts Services”, scheduled to be held on **25.07.2020** – Nomination of the Master Trainers – Reg.

Ref: email letter No.ECT-007-2020, dated 09.07.2020 received from the Member (Human Resources), eCommittee, Supreme Court of India, New Delhi.

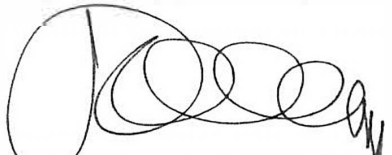
\*\*\*\*\*

**ORDER : ROC.NO.703/SO/2020, DATED 15.07.2020**

The Hon'ble the Chief Justice has been pleased to nominate the following Master Trainers as Trainers at District level for conducting the Awareness Webinar Programme for Advocates in regional Language on “eFiling and eCourts Services”, scheduled to be held **on Saturday 25<sup>th</sup> July, 2020** at 03.00 pm to 04.00 pm.

<b>S. No.</b>	<b>Name of the Master Trainer</b>	<b>Designation</b>
1.	Smt. Dharmavarapu Varoodhini	Senior Civil Judge, Medchal, Rangareddy District.
2.	Sri R.Raghunath Reddy	IX Addl. District & Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District
3.	Sri Chiranji Jithendhar	Senior Civil Judge, Suryapet, Nalgonda District.
4.	Sri D.Hemanth Kumar	IV Addl. Metropolitan Sessions Judge-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad. (notified as Central NIA Court)
5.	Sri Gajawada Venu	Secretary, District Legal Services Authority, Nalgonda.
6.	Sri D.Ramakanth	Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.
7.	Sri D.Kiran Kumar	XV Addl. Judge, City Civil Court-cum-XIX Addl. Chief Metropolitan Sessions Judge, Secunderabad.
8.	Sri G.Praveen Kumar	Addl. Chief Metropolitan Magistrate, Hyderabad to try the cases of Scam in M/s Satyam Computers Limited(SCSL)-cum-XXI Addl. Chief Metropolitan Magistrate, Hyderabad.
9.	Smt. G.Radhika	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Huzurabad, Karimnagar District.

The nominated Master trainers are requested to submit the training completion report in the prescribed format through email (with copy to CPC) to the eCommittee on or before 27.07.2020.

  
**REGISTRAR GENERAL**  
15.07.2020

To  
The Individual concerned.

Email

cpc-tshc@aij.gov.in

---

**ECT007\_2020\_Awareness Programme for Advocates at District level**

---

**From :** Member (Human Resources), eCommittee, Supreme Court of India <mhr-ecommittee@aij.gov.in>

Sat, Jul 11, 2020 11:59 AM

4 attachments

**Subject :** ECT007\_2020\_Awareness Programme for Advocates at District level

**To :** Registrar I.T. cum CPC Telangana <cpc-tshc@aij.gov.in>

Respected sir,

Please find the enclosed attachments: -

- (i) Covering letter
- (ii) District Wise nomination list of the Master Trainers
- (iii) Schedule of the Awareness webinar for Advocates
- (iv) Completion report format

regards,

R.Arulmozhiselvi  
Member (Human Resources)  
eCommittee, Supreme Court of India.

---

23 TSHC.pdf  
67 KB

23 .Covering letter CPC,Telungana ECT 007\_2020.pdf  
45 KB

4 Training completion report ECT-007-2020-MT-(Format).doc  
20 KB

3.Schedule of -25.07Awarness webinar ECT 007-2020-MT.2020.pdf  
43 KB

---

840

**SUPREME COURT OF INDIA**  
**eCommittee**

**ECT-007-2020**  
**Dated 09 July, 2020**

Respected *Shri M. Radha Krishna Chahavan*,

As directed by the Hon'ble Dr. Justice D.Y. Chandrachud, Chairman, eCommittee, Supreme Court of India, the third phase of Awareness webinar programme for Advocates at the District level to be conducted by the nominated Master Trainers on the topic "eFiling and eCourts Services" is scheduled to be held on Saturday 25th July 2020 at 03.00 PM to 04.00 PM.

In this regard, I am directed to request you to take steps for nominating the Master Trainers as per the list enclosed, as "Trainers at District level" for conducting the Awareness Programme for Advocates at each Districts in their regional Language on the topic "eFiling and eCourts Services".

I am also directed to kindly request you to coordinate with the High Court Bar Associations and the District Bar Associations of your State, inviting the participation of more number of Advocates to this awareness programme and also to coordinate with the Master Trainer to conduct the online Awareness webinar Programme for the Advocates at each district of your State.

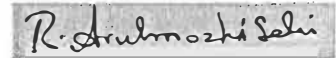
The nominated Master trainer may also be kindly requested to submit the training completion report in the prescribed format through email (with copy to CPC) to the eCommittee on or before 27.07.2020.

The list of District Wise Trainers nomination, Training Schedule, Training Completion Report format are enclosed as Annexure A to C.

I also kindly request you to place the copy of this letter before the Hon'ble Chairman of Computer Committee for Lordship's kind information.

Thanking you

Yours faithfully



(R.Arulmozhiselvi)  
Member (Human Resources),  
eCommittee, Supreme Court of India

**Enclosures:**

- (I) District Wise nomination list of the Master Trainers
- (ii) Schedule of the Awareness webinar for Advocates
- (iii) Completion report format

To:

The Central Project Coordinator,  
High Court of Judicature at Telangana.

Copy to

The Registrar General,  
High Court of Judicature at Telangana.

Copy to PS for being placed before

Hon'ble Dr. Justice D.Y.Chandrachud, Chairman,  
eCommittee, Supreme Court of India.

<b>ECOMMITTEE, SUPREME COURT OF INDIA</b> <b>AWARNNESS WEBINAR FOR ADVOCATES AT DISTRICT LEVEL</b> <b>ON EFILING &amp; ECOURTS SERVICES</b> <b>Dated 25-07-2020</b> <b>(SCHEDULE)(1 hour)</b>		
S.No	Duration	Topic
1	5 minutes	<ul style="list-style-type: none"> <li>➤ Overview of eCourts project</li> <li>➤ Role of Advocate as Game changer</li> </ul>
2	10 min	<ul style="list-style-type: none"> <li>➤ <b>eCourts services for Advocates</b></li> <li>➤ <b>e Courts Website <a href="http://www.ecourts.gov.in">www.ecourts.gov.in</a></b> <ul style="list-style-type: none"> <li>➤ District Court Website.</li> </ul> </li> <li>➤ <b>How to get e Courts services 24 x 7</b> <ul style="list-style-type: none"> <li>➤ Cause list/Case Status/Orders/Judgment</li> </ul> </li> <li>➤ <b>Benefits of registration of Advocates in Court CIS</b> <ul style="list-style-type: none"> <li>➤ Automatic receipt of SMS and e Mail on Court listing, Next Hearing dates, Orders and Judgments.</li> </ul> </li> <li>➤ <b>Other Services</b> <ul style="list-style-type: none"> <li>➤ Virtual Courts/N step</li> <li>➤ Kiosks/Eseva Kendra</li> </ul> </li> </ul>
3	10 minutes	<ul style="list-style-type: none"> <li>➤ <b>Mobile App for Advocates.</b> <ul style="list-style-type: none"> <li>◆ eCourts services mobile application.</li> </ul> </li> <li>➤ <b>Case Management for Advocate: -</b> <ul style="list-style-type: none"> <li>◆ CNR /Case Status/Cause list Search</li> <li>◆ My Cases/Export and Import</li> <li>◆ QR scan option and its utility</li> </ul> </li> </ul>
4	20 minutes	<ul style="list-style-type: none"> <li>➤ <b>eFiling - the digital on line filing process</b> <ul style="list-style-type: none"> <li>◆ Registration of Advocate in e Filing website.</li> <li>◆ e File a new case.</li> </ul> </li> <li>➤ <b>e payments</b> <ul style="list-style-type: none"> <li>◆ e Payment of court fee, Fine and civil deposits.</li> </ul> </li> <li>➤ <b>Registration of Advocate -Help Desk Details</b></li> <li>➤ <b>Help Manuals&amp; Videos</b></li> </ul>
5	15 minutes	<ul style="list-style-type: none"> <li>➤ <b>Interaction session</b></li> </ul>

**Nomination of Master Trainers\* Districtwise**  
**For conducting the online awareness Programme for Advocates**  
**in Regional Language on “e-filing and e-courts services” .**

*(\*one master trainer /more than one master trainers can be nominated according to the availability and in case of non availability two /more district may be assigned for one Master Trainer)*

<b>Name of the State :</b> <i>Telangana</i>			
<b>Total number of Districts :</b> <i>10 Districts (13 Units)</i>			
<b>Total number of Master Trainers:</b> <i>10 (As per Hon’ble e-Committee list)</i>			
S.No	Name of the District	Name of the Master Trainer Nominated	Designation of the Master Trainer
1.	1.Mahabubnagar	Smt. Dharmavarapu Varoodhini	Senior Civil Judge, Medchal, Medak District
2.	Hyderabad - 2. City Civil Courts & 3. City Small Causes Courts	Sri R. Raghunath Reddy	IX Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District.
3.	4. Adilabad & 5. Medak	Sri Chiranji Jithendhar	Senior Civil Judge, Suryapet.
4.	Hyderabad - 6. Metropolitan Session Courts& 7. CBI Courts	Sri D. Hemanth Kumar	IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. C.J., C.C.C., Hyderabad. (notified as Central NIA Court)
5.	8. Warangal	Sri Gajawada Venu	Secretary, District Legal Services Authority, Nalgonda.
6.	9. Karimnagar	Sri D.Ramakanth	Senior Faculty Member - II, Telangana State Judicial Academy, Secunderabad.
7.	10. Ranga Reddy	Sri D.Kiran Kumar	XV Addl. Judge, City Civil Court, Hyderabad-cum-XIX Addl. Chief Metropolitan Magistrate, Secunderabad
8.	11. Khammam & 12. Nizamabad	Sri G.Praveen Kumar	Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Services Limited (SCSL)-cum-XXI Addl. C.M.M., Hyderabad
9.	13. Nalgonda	Smt. G.Radhika	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Huzurabad, Karimnagar Dist.

\*\*\*

ECOMMITTEE, SUPREME COURT OF INDIA

CHANGE MANAGEMENT-TOT PROGRAMME FOR THE MASTER TRAINERS (JUDICIAL OFFICERS)

ECT-005-MT-27.6.2020

TRAINING COMPLETION REPORT

---

- 1 Date of the Training:
- 2 Duration:
- 3 Mode of Training
- 4 Name of the VC application used:
- 5 No. of Participants:
- 6 Name of the Trainer:
- 7 Feedback form : ( Enclosure A)
- 8 Summary of feedbacks : ( Enclosure B)
- 9 Suggestions if any regarding the Training:(3 bullet points)
  - -----
  - -----
  - -----
- 10 Enclosures:

(A) Feedback form.

(B) Feedbacks of the Trainees.

(C ) One screenshot Photo.

submitted by

Name:

Designation

Date